

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/830(KB)2019
IA(COMPANIES.ACT)/105(KB)2023,
CONT.A./12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	MANOJ KUMAR GUPTA & ANR. VS SHAKTI BUILD-DEV PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Petitioner

Ms. Neelina Chatterjee, Adv.] For the Respondent Nos. 2 & 3

Mr. Suvodeep Chakraborty, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter for further consideration on **20.09.2024**.

(Anamitra Pal)
Court Officer

Ar.